

43

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 25.04.2019

PRESENT: 1. Hon'ble Member (J) Shri Ratakonda Murali  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For hearing before admission	Sec 7 of I&B code, 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Prakash M VK not filed

ADVOCATE FOR PETITIONER/s: MR. ARUNI PODDAR, Adv.  
9540555810



ADVOCATE FOR RESPONDENT/s: Ms. PRAKASH M  
PCS.  
9900943754




**ORDER**


Counsel for Financial Creditor is present. PCS for Corporate Debtor is present.

PCS for Corporate Debtor again requested time for filing reply/counter. Time extended finally till 31.05.2019.

List the case on **31.05.2019**.



Member (T)



Member (J)

Krishna

**Verified**



**Court Officer**